

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Tricom Fruit Products Limited OPERATING IN Processed Fruit Products AT
Andheri, Mumbai.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	TRICOM FRUIT PRODUCTS LIMITED PAN: AACDR0399B CIN: L67120PN1995PLC139099
2.	Address of the registered office	Registered Address: Gut No 336-341 , Village Andori Taluka Khandale , Shirval , Pandarpur Road, Pune, Maharashtra, India, 415521 Other Address: 101, Gurunanak Industrial Estate, Safed Pool, Andheri Kurla Road, Andheri, (E), Mumbai, Maharashtra, India, 400072
3.	URL of website	www.tricomfruitproducts.com
4.	Details of place where majority of fixed assets are located	Fixed Assets sold by Financial Creditor in Financial Year 2020 – 21
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL – No operations.
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from RP by sending an email at: tricom.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25 (2) (h) of the Code can be sought from the RP by sending an email at: tricom.cirp@gmail.com
10.	Last date for receipt of expression of interest	26-10-2024
11.	Date of issue of provisional list of prospective resolution applicants	05-11-2024
12.	Last date for submission of objections to provisional list	10-11-2024
13.	Date of issue of final list of prospective resolution applicants	20-11-2024



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-11-2024
15.	Last date for submission of resolution plans	25-12-2024
16.	Process email id to submit Expression of Interest	tricom.cirp@gmail.com

Date: 11-10-2024

Place: Mumbai



Prakash Dattatraya Naringrekar

IBBI/IPA – 002/IP – N00270 /2017 – 18/10783

**Regd. Address: 202 – A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road
Junction, Malad West, Mumbai – 400 064**

**Office Address: G – 1, Ruby Industrial Estate, Chincholi Bunder, New Link Road, Near
Bank of Baroda, Malad West, Mumbai – 400 064**

For Tricom Fruit Products Limited

Email ID: tricom.cirp@gmail.com

Prakash Dattatraya Naringrekar

Insolvency Professional

Regd. No. IBBI/IPA-002/IP-100270/2017-18/10783

**202 A, Blue Diamond C.H.S Ltd., Chincholi Bunder,
Link Road Junction Malad(West), Mumbai -400064.**

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Tricom Fruit Products Limited OPERATING IN Processed Fruit		
Products AT Andheri, Mumbai.		
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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3.	URL of website	www.tricomfruitproducts.com
4.	Details of place where majority of fixed assets are located	No fixed assets. Fixed Assets sold by Financial Creditor in Feb. 2021
5.	Installed capacity of main products/ services	Not Applicable, as Fixed Assets not existing
6.	Quantity and value of main products/ services sold in last financial year	Nil. No Business Operations.
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from IRP by sending an email at: tricom.cirp@gmail.com
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Date: 11-10-2024		Prakash Dattatraya Naringrekar
Place: Mumbai		IBB/VIPA - 002/IP - N00270 /2017 - 18/10783
		Regd. Address: 202 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400 064
		Office Address: G - 1, Ruby Industrial Estate, Chincholi Bunder, New Link Road, Near Bank of Baroda, Malad West, Mumbai - 400 064
		For Tricom Fruit Products Limited
		Email ID: tricom.cirp@gmail.com



फॉर्म जी

ट्रायकॉम फ्रूट प्रॉडक्ट्स लिमिटेड करिता स्वार्स्य व्यक्त करण्यासाठी आमंत्रण अंधेरी, मुंबई येथे प्रक्रिया केलेल्या फळ उत्पादनांमध्ये कार्यरत.

(नादारी व दिवाळखोरीच्या विनियम 36ए च्या उप-नियम (1) अंतर्गत
(कॉर्पोरेट व्यक्तीकरिता नादारी ठराव प्रक्रिया) विनियम, 2016)

संबंधित तपशील	
1. कॉर्पोरेट कर्जदाराचे नाव सोबत पॅन / सीआयएन / एलएलपी क्र.	ट्रायकॉम फ्रूट प्रॉडक्ट्स लिमिटेड पॅन : AADCR0399B CIN : L67120PN1995PLC139099
2. नोंदणीकृत कार्यालयाचा पत्ता	नोंदणीकृत पत्ता : गट क्र. 336-341, गाव अंधेरी, तालुका खंडाळे, शिरवळ, पंढरपूर रोड, पुणे, महाराष्ट्र, भारत, 415521 इतर पत्ता : 101, गुरुनानक इंडस्ट्रियल इस्टेट, सफेद फूल, अंधेरी कुर्ला रोड, अंधेरी, (ई), मुंबई, महाराष्ट्र, भारत, 400072
3. वेबसाइटची युआरएल	www.tricomfruitproducts.com
4. ठिकाणाचा तपशील जेथे बहुसंख्य मालमत्ता स्थित आहेत असे निश्चित केले आहे	फेब्रुवारी 2021 मध्ये वित्तीय कर्जदाराने कोणतीही स्थिर मालमत्ता विकली नाही
5. स्थापित मुख्य उत्पादनांची क्षमता / सेवा	लागू नाही, कारण स्थिर मालमत्ता अस्तित्वात नाही
6. मागील आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादने/ सेवांचे प्रमाण आणि मूल्य	निरंक. कोणतेही व्यवसाय कार्यान्वित नाहीत.
7. कर्मचारी / न्युम्बर्स वांची संख्या	1
8. पुढील तपशील यांचा समावेश, शेवटचे उपलब्ध असलेले दोन वर्षांची आर्थिक विवरणपत्रे (शेड्युलसह), कर्जदारांच्या याद्या, प्रक्रियेच्या पुढील कार्यक्रमांसाठी संबंधित तारखा या युआरएल वर उपलब्ध आहे.	tricom.cirp@gmail.com यावर ईमेल पाठवून तपशील आवआरपी कडून मागविला जाऊ शकतो.
9. संहितेचा कलम 25 (2) (एच) अंतर्गत ठराव अर्जदारांसाठी पात्रता या युआरएल वर उपलब्ध आहे :	स्वार्स्य अभिव्यक्तीसाठी तपशीलवार आमंत्रण ज्यामध्ये संहितेचा कलम 25 (2) (एच) अंतर्गत ठराव अर्जदारांच्या पात्रतेचा समावेश असेल, ते tricom.cirp@gmail.com वर ईमेल पाठवून आवआरपी कडून मागवले जाऊ शकते.
10. स्वार्स्य अभिव्यक्ती प्राप्त करण्याची अंतिम तारीख	26-10-2024
11. संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	05-11-2024
12. तात्पुरती यादी साठी हरकती सादर करण्याची शेवटची तारीख	10-11-2024
13. संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख	20-11-2024
14. संभाव्य ठराव अर्जदारांना माहिती जापन, मूल्यांकन मॉडिक्स आणि ठराव योजनेची विनंती जारी करण्याची तारीख	25-11-2024
15. संकल्प योजना सादर करण्याची शेवटची तारीख	25-12-2024
16. व्याजाची अभिव्यक्ती सादर करण्यासाठी या ईमेल आयडीवर प्रक्रिया करा	tricom.cirp@gmail.com

दिनांक : 11-10-2024

ठिकाण : मुंबई

प्रकाश दत्तात्रय नारिंगेकर

IBBI/IPA - 002/IP - N00270 /2017 - 18/10783

नोंद. पत्ता : 202 - ए, ब्लू डायमंड सीएचएस लिमिटेड, चिंचोली बंदर,

लिक रोड जंक्शन, मालाड पश्चिम, मुंबई - 400 064

कार्यालय पत्ता : जी - 1, रुबी इंडस्ट्रियल इस्टेट, चिंचोली बंदर, नवीन लिंक रोड, बँक ऑफ बडोदा

जवळ, मालाड पश्चिम, मुंबई - 400 064

ट्रायकॉम फ्रूट प्रॉडक्ट्स लिमिटेड करिता ईमेल आयडी : tricom.cirp@gmail.com

SLUM IMPROVEMENT BOARD

A REGIONAL UNIT OF
URBAN INFRASTRUCTURE DEVELOPMENT AUTHORITY



Sl. No. 022-66405432, E-mail - eewest.msib@mhada.gov.in
/ e-Tender / 145 / 2024-25

e-TENDER NOTICE No. 145

Sl. (West) Division, Mumbai Slum Improvement Board, (Unit of MHADA) Room No. 101, Man Bhavan, Bandra (East), Mumbai 400 051 Phone Number (022) 66405432 is call number of works in the form of B1 (Item rate) from Unemployed Engineer register with Maharashtra Department, Mumbai, via online e-tendering system. Tender Documents shall be downloaded from Government of Maharashtra portal <https://mahatenders.gov.in>. The tender shall be loaded on the website. The tender schedule as follows.

Sr. No.	Date of time period	Stage	Date of time period
1	11/10/2024 10.30 am	Documents sale	18/10/2024 3.00 pm.
2	19/10/2024 3.05 pm. onward	Price Bid Opening	21/10/2024 10.30 am. onward

The authority reserves the right to reject any or all the tenders without assigning any reason. Final offers will not be accepted.

For detailed tender notice on website.

Amendments if any could be published only on the website.

Signing Authority in the Nation
Executive Engineer (W),
M. S I B Board, Mumbai



Regional Office - Nashik : P-63 MIDC, Satpur, Nashik-422007.
Ph.: 0253 - 2350475. E-mail : recvnsiro@centralbank.co.in

NOTICE (In Pursuance with u/s 13(2) UNDER SARFAESI ACT, 2002)

As per section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), read with rule 3, of the Security Interest (Enforcement) Rules, 2002 under mentioned Borrowers/Guarantors to repay the Amounts outstanding for the Credit Facilities granted, within 60 days from the date of this notice.

For the below mentioned amount with further interest and incidental expenses, costs, etc., in terms of the said Act, the Bank will exercise all or any of the rights detailed under sub-section (4) of section 13 and under the said Act.

As per provisions of sub-section (8) of Section 13 of the SARFAESI Act where under you can tender the dues together with all costs, charges and expenses incurred by the secured creditor only till the date of sale of the secured asset(s) by public auction (including e-auction), by inviting quotations, tender etc. Please also note that if the entire amount of outstanding dues together with the costs, charges and secured creditor is not deposited before the publication of the sale notice for sale of the secured assets (e-auction), by inviting quotations, tender from public or by private treaty, you may not be entitled to the said assets.

As per terms of sub-section (13) of section 13 you shall not transfer by sale, lease or otherwise the said property of this notice without obtaining written consent of the Bank.

Mortgagors	Description of the property mortgaged	Amount Outstanding on dated
Yadav, Giriraj Row No.174, 110.	All that piece & Parcel of Row House No.4, having plotted area adm. 91.00 Sq.Mtrs. & Built up area adm. 39.65 Sq. Mtrs. Out of the building "Giriraj Row Houses" S. No.64/A, Plot No.174, Mauje Chunchale, Tal. & Dist. Nashik, Owned by Mr. Syamsundar Raju Yadav, which is bounded as under : EAST : As per the building plan WEST : As per the building plan NORTH : As per the building plan SOUTH : As per the building plan	Rs. 20,81,202.00 (Rs. Twenty Lakhs Eighty One Thousand Two Hundred Two only) + Interest + charges and expenses (Demand Notice dt. 04.10.2024) (Satpur Branch)

AUTHORISED OFFICER
CENTRAL BANK OF INDIA

Thane Municipal Corporation, Thane

Social Development Department
Second Extension Tender Notice

As invited online for the following works of Social Development Thane Municipal Corporation through TMC/PRO/SDD/684/2024-25 from 04/10/2024 to 10/10/2024. Due to low response to the above tender is first extended for a period of 7 days. We are being invited till 10/10/2024. The tender sheet with terms and conditions of the said work is available on the website <https://mahatenders.gov.in> and the said tender form shall be submitted from 11/10/2024 to 17/10/2024 till 12.00 noon. Tenders due will be opened on 10/10/2024 at 3.00 PM at Deputy Commissioner, Social Development and Floor Mahapalika Bhawan, Sarasenani General Arun Kumar Mahapalika Bhawan, Pachapakhadi, Thane-400 602. Hon. Commissioner Thane Municipal Corporation has reserves right to reject any or all online tenders for any reasons.

Particulars of work	Cost of Tender Documents+ 18% GST (in Rs.)	Earnest Money Deposit (EMD) (in Rs.)
For the rehabilitation centre for the elderly of Physiotherapy and multi-disciplinary therapy for physically challenged people For	1,180/-	1,60,000/-

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR Tricom Fruit Products Limited OPERATING IN Processed Fruit Products AT Andheri, Mumbai.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	TRICOM FRUIT PRODUCTS LIMITED PAN: AACDR0399B CIN: L67120PN1995PLC139099
2. Address of the registered office	Registered Address: Gut No 336-341, Village Andori Taluka Khandale, Shirval, Pandarpur Road, Pune, Maharashtra, India, 415521 Other Address: 101, Gurunanak Industrial Estate, Safed Pool, Andheri Kuria Road, Andheri, (E), Mumbai, Maharashtra, India, 400072
3. URL of website	www.tricomfruitproducts.com
4. Details of place where majority of fixed assets are located	No fixed assets. Fixed Assets sold by Financial Creditor in Feb.2021
5. Installed capacity of main products/ services	Not Applicable, as Fixed Assets not existing
6. Quantity and value of main products/ services sold in last financial year	Nil. No Business Operations.
7. Number of employees/workmen	1
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from IRP by sending an email at: tricom.cirp@gmail.com
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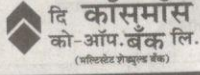
Date: 11-10-2024
Place: Mumbai
Prakash Dattatraya Naringrekar
IBBI/IPA - 002/IP - N00270 /2017 - 18/10783
Regd. Address: 202 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400 064
Office Address: G - 1, Ruby Industrial Estate, Chincholi Bunder, New Link Road, Near Bank of Baroda, Malad West, Mumbai - 400 064
For Tricom Fruit Products Limited
Email ID: tricom.cirp@gmail.com

COURT ROOM NO.03 IN THE CITY CIVIL COURT MUMBAI AT DINDOSHI COMMERCIAL SUIT NO. 363 OF 2024

IDBI Bank Limited, A Company incorporated and registered under the Companies Act, 1956 (1 of 1956) and a Company within the meaning of the Companies Act, 2013 and also, A Banking Company within the meaning of Section 5 (C) of the Banking Regulation Act, 1949 (10 of 1949), having its Registered Office at IDBI Tower, WTC Complex, Cuffe Parade, Mumbai 400 005.)
And)
Retail Recovery Department)
IDBI Zonal Office, Mittal Court,)
C-Wing, 2nd Floor, Nariman Point,)
Mumbai 400 021)
Through authorized representative)
Sheela Menon, Manager of the Applicant.)
..... Plaintiff)
Versus)
Prakash Navin Chaudhary,)
Proprietor - Shree Tailoring Material Stores,)
Age adult, Indian Inhabitant, Occupation Business,)
address at - Shop No. 1, Domnik Nunish Chawl,)
Rawal Pada, S.N. Dube Road, Dahisar (East),)
Mumbai 400 068.)
.....Defendant)
TO,)
Prakash Navin Chaudhary,)
Proprietor - Shree Tailoring Material Stores,)
Age adult, Indian Inhabitant, Occupation Business,)
address at - Shop No. 1, Domnik Nunish Chawl,)
Rawal Pada, S.N. Dube Road, Dahisar (East),)
Mumbai 400 068.)
.....Defendant)

TAKE NOTICE that, this Hon'ble Court will be moved before this Hon'ble Judge H. H. J. Smt. S. M. Takalikar, presiding in Court Room No.03 on 13th day of November, 2024, at 11.00 am. in the forenoon by the abovenamed Plaintiff for further reliefs.

- This Hon'ble Court be pleased to order the Defendants to pay the sum of Rs.19,76,780.33 at interest @ 12.90% for loan account No : 0680651100000587, @ 9.25% for Loan account No: 0680673200000134 and @ 19.15% for Loan account No: 0680672200000134 as on 21.04.2024 with interest from 22.04.2024 cost, etc. till realization.
 - This Hon'ble Court be pleased to order the sale of the hypothecated property of the Defendant, towards the discharge of the payment of the outstanding dues of the Plaintiff.
 - Cost of this suit be provided;
 - Any other and further reliefs as the nature and circumstances of the case require be granted.
- Given under my hand and the seal of this Hon'ble Court.



सिवयुरिटायझेशन अण्ड रिकन्स्ट्रक्शन सहवाचता सिव्युरिटी इंटरस्ट (एफोर्स) विक्रीकरिता ई-लिलाव विक्री सूचना. सर्वसामान्य जनता आणि विशेषतः कर्ज की/खालील वर्णिलेली स्थावर भिन्नता को-ऑप. बँक लि. च्या प्राधिकृत आहे" आणि "जे काही आहे तेथे सहकारी बँक लि. जे २४.०५.२०२३ शी एकत्रित झालेली आहे.

कर्जदार, सह-कर्जदार, गहाणदार आणि हमीदारांचे न कर्जदार/गहाणदार कंपनी: मे. भिरेज टूल्स प्रायव्हेट लिमिटेड संचालक / हमीदार १. श्री. सैकी वेनुहीन गिरीधर २. श्री. धर्मेश प्रफुल्ल कांयारिट हमीदार/गहाणदार कंपनी: मे. क्रिस्टल मिरेज लिमिटेड (परिसमापनातील कंपनी) दुसरे स्थाने ए. श्री. सैकी वेनुहीन गिरीधर ३. श्री. धर्मेश प्रफुल्ल कांयारिट हमीदार/गहाणदार कंपनी: मागणी सूचना तारीख अंतिम तारीख कर्जाची तारीख आणि कर्जाचा राखीव किंमत इतसा अनामत रकम (ई. एन. डी. बोली वाढविण्याचे मूल्य ई-लिलावाची तारीख आणि वेळ निरीक्षणाची तारीख आणि वेळ वैधानिक सूचना:- सिव्युरिटी इंटरस्ट सूचना ही जाहीर लिलावाच्या तिलाव विक्री करण्याबाबत सादर केल्याची समजण्यात यावी. टिप: १. लिलाव हा मोठ्या प्रमाणात जाणार नाही याची कुपचा नोंद घ्या आणि इतर तपशीलकरिता कुपचा संपर्क करावा. ४. इच्छा अंतिम पर्यंत. विक्रीच्या तपशीलवार अटी आणि तपशील आणि लिलाव करणाऱ्यांची वेळ दिनांक : ११.१०.२०२४ ठिकाण : मुंबई

ed!

फॉर्म जी
अंधेरी मुंबई येथे प्रोसेस्ड फ्रूट प्रोडक्ट्स मध्ये
कार्यरत ट्रायकॉन फ्रूट प्रोडक्ट्स लिमिटेड करिता
स्वरास्याच्या अभिव्यक्तीकरिता निमंत्रण

(इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिहायल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए (१) अन्वये)

संबंधित तपशिल

१. पॅन आणि सीआयएन/एएएलपी नं. सहीत कॉर्पोरेट कर्जदारांचे नाव	ट्रायकॉन फ्रूट प्रोडक्ट्स लिमिटेड पॅन: एएईसीआर०३३९बी सीआयएन:एल६७१२०पीएन११५पीएलसी१३९०९९
२. नोंदणीकृत कार्यालयाचा पत्ता	नोंदणीकृत पत्ता: गट क्र. ३३६-३४१, गाव अंधेरी, तालुका खंडाळे, शिवल, पंढरपूर रोड, पुणे, महाराष्ट्र, भारत ४१५५२१. दुसरा पत्ता: १०१, गुगुनाक इंडस्ट्रियल इस्टेट, सफेद पूल, अंधेरी कुर्ला रोड, अंधेरी (पू.), मुंबई, महाराष्ट्र, भारत ४०००९२.
३. वेबसाईटची युआएल	https://tricomfruitproducts.com
४. जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	स्थिर मत्ता नाहीत. स्थिर मत्ता या फेब्रु. २०२१ मध्ये वित्तीय धनकांदुरे विक्री करण्यात आल्या.
५. मुख्य उत्पादने/सेवांची स्थापित क्षमता	स्थिर मत्ता अस्तित्वात नसल्यामुळे लागू नाही.
६. मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	शून्य, व्यवसाय कामकाज नाही.
७. कर्मचारी/कामगारांची संख्या	!
८. दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकांची सूची यासह पुढील तपशिल युआएल येथे उपलब्ध.	तपशिल येथे ईमेल पाठवून आयआरपी कडून प्राप्त करता येईल. tricom.cirp@gmail.com
९. कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता युआएल येथे उपलब्ध.	स्वास्याच्या अभिव्यक्तीकरिता निमंत्रण तपशिल न्यायमये कोडच्या कलम २५(२) एच अंतर्गत निराकरण अर्जदारांकरिता पात्रता समाविष्ट आहे ते येथे ईमेल पाठवून आयआरपी कडून प्राप्त करता येईल. tricom.cirp@gmail.com
१०. स्वरास्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	२६.१०.२०२४
११. संभाव्य निराकरण अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख	०५.११.२०२४
१२. तात्पुरत्या सूचीला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	१०.११.२०२४
१३. संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख	२०.११.२०२४
१४. संभाव्य निराकरण अर्जदारांकरिता माहितीलेख, इन्सॉल्व्हेशन मॅट्रिक्स आणि रिहायल्युशन प्लॅनकरिता विनंती जारी करण्याची तारीख	२५.११.२०२४
१५. रिहायल्युशन प्लॅन सादर करण्याची अंतिम तारीख	२५.१२.२०२४
१६. स्वरास्याची अभिव्यक्ती सादर करण्यासाठी ईमेल प्रक्रिया	tricom.cirp@gmail.com

दिनांक : ११.१०.२०२४
ठिकाण : मुंबई
आयबीबीआय/आयपीए-००२/आयपी-एन००२७०/२०१७-१८/१०७८३
नोंदणी पत्ता: २०२-ए, ऋषू डायमंड सीएचएस लि., चिंचोली बंदर, लिंक रोड जंक्शन, मालाड पश्चिम, मुंबई-४०००६४.
कार्यालयाचा पत्ता: जी-१, रुबी इंडस्ट्रियल इस्टेट, चिंचोली बंदर रोड, न्यू लिंक रोड, बँक ऑफ बडोदा जवळ, मालाड पश्चिम, मुंबई-४०००६४.
ट्रायकॉन फ्रूट प्रोडक्ट्स लिमिटेड करिता
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वसु
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पहिला मजला, एम.टी.एन.स